

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 74(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016**

NAME OF THE COMPANY: Shiv Sevak Singh
Vs
M/s. VIL Ltd.& Ors.

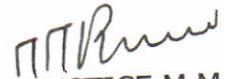
SECTION OF THE COMPANIES ACT: 235 & 237

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

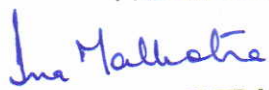
ORDER

Learned Counsel for the Respondents has filed adjournment letter and has also sought time to file reply to the captioned petition. One last opportunity is granted to file the reply within one week with a copy in advance to the counsel opposite. Rjoinder if any be filed within a week thereafter.

2. List on 25th October 2016.


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(INA MALHOTRA)

MEMBER (J)

4th October, 2016
(A.k. Arora)